

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1951

ANSWERED ON:08.03.2006

POWER GENERATION TARGET

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Will the Minister of POWER be pleased to state:

- (a) whether India has failed to achieve power generation target by over 2500 MW during the current year;
- (b) if so, the details thereof and the reasons therefor;
- (c) the target fixed for 2006-07;
- (d) the impact of poor performance of the power sector on GDP growth; and
- (e) the steps being taken by the Government to achieve the target fixed for the year 2006-07?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) & (b) : Against a capacity addition target of 6984.52 MW for 2005-06, a capacity of 3015 MW has already been commissioned till now. A capacity of 2066 MW is likely to be added in balance period of 2005-06. The main reasons for not achieving the Capacity Addition target are:

(i) Slow progress on works in respect of Dulhasti HEP and non-commissioning of Tehri HEP, due to non-closure of T1 and T2 tunnels.

(ii) Delay in supplies of plants and machinery by the suppliers.

(iii) Non-availability of gas.

(iv) Delay in receipt of necessary State-Government approvals.

(c) : A target of 18184 MW has been set tentatively for 2006-07.

(d) : The Power is an important input in all economic activities. The availability of uninterrupted supply of power is therefore necessary condition for robust economic growth. The unavailability of power forces producers make arrangement for

captive generation which is expensive and therefore affects value added in different sectors of the economy.

(e) : Steps being taken by the Government to achieve capacity addition targets fixed for the year 2006-07 are as under:

(i) Targets are being fixed in consultation with the states and Central Power Sector Utilities on the basis of identification of individual projects.

(ii) Monitoring mechanism has been strengthened. Project specific coordinators have been identified in CEA for expediting and assisting project authorities.

(iii) Review meetings are held with Project authorities for identifying bottlenecks and taking corrective measures.

(iv) Visits are made by officers to the various projects under construction and various bottlenecks are identified and solutions thereof are decided in consultation with the project authorities. In addition, high level meetings for major projects are held with the state authorities.

(v) Meetings are held with major equipment suppliers and other major contractors executing the major works for solving the major constraints delaying the execution of the projects at project site/their works.

(vi) Regular review meetings are taken with Central PSUs, BHEL, and project authorities.